

capacity and installed in a decentralised way, monthwise authenticated data of energy generation is not available.

**Installed capacity of Power Generation in A and N Islands**

4144. SHRI MANORANJAN BHAKTA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the present installed capacity of power generation in the Union Territory of Andaman and Nicobar Islands and the actual power available for distribution as on 31st January, 1992;

(b) whether any study has been conducted to assess the actual requirement of power; and

(c) if so, the present demand and supply position as projected in Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) The present installed capacity in the Union Territory of Andaman and Nicobar Islands as on 31st January, 1992 was of the order of 28 MW. However, the derated a capacity which was available for power distribution was of the ordered 23 MW.

(b) Yes, Sir.

(c) The Eighth Five Year Plan has not been finalised so far.

**Temporary Status for Daily Wage Workers in Punjab**

4145. PROF. PREM DHUMAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether R.M.S. Divisions in Punjab Circle are regularising the service of daily wage workers after giving them temporary status;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) There are no daily wage workers on a regular basis in R.M.S. Divisions in Punjab Circle. However, occasionally against leave vacancies, arrangements on daily wage basis are made.

(b) Does not arise.

(c) Does not arise.

**Food Engineering Centres**

4146. SHRI SANAT KUMAR MANDAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Indian food processing industry has failed to make the grade for lack of proper infrastructure for inventing specialised machinery;

(b) whether none of the manufacturers was engaged in the development of new lines of plant and machinery for the industry;

(c) if so, the reasons therefor;

(d) whether Government have framed any scheme for setting up a chain of "food engineering" centres for research and development of proper equipment for the purpose;

(e) if so, details and funds anticipated in this regard therefor; and

(f) whether any such centre shall be set